

उत्तर प्रदेश में लम्बित पड़ी सिंचाई परियोजनाएं

153. प्रो० राम बख्श सिंह वर्मा:
श्रीमती मालती शर्मा:

क्या जल संसाधन मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश सरकार द्वारा केन्द्र सरकार को प्रस्तुत की गई उन सिंचाई परियोजनाओं का ब्यौरा क्या है जो काफी समय से लम्बित पड़ी है;

(ख) ये परियोजनाएं कब से लम्बित पड़ी हैं;

(ग) इन के लम्बित पड़े रहने के क्या कारण हैं; और

(घ) वर्ष 1997-98 के दौरान किन-किन परियोजनाओं पर कार्य प्रारम्भ हो जायेगा?

जल संसाधन मंत्रालय के राज्य मंत्री (श्री शीश राम ओला): (क) से (ग) ब्यौरा अनुपत्र में दिया गया है। [देखिए परिशिष्ट 182, अनुपत्र संख्या 5.]

(घ) सिंचाई परियोजनाओं की आयोजना, वित्त पोषण और उनका निष्पादन राज्य सरकारों द्वारा उनके अपने संसाधनों से किया जाता है। ऐसी परियोजनाएं जिनका निर्माण वर्ष 1997-98 में शुरू किया जाएगा वे उत्तर प्रदेश की राज्य सरकार द्वारा उनको दी गई प्राथमिकता पर निर्भर होंगी।

Ground water level in Maharashtra

154. MISS SAROJ KHAPARDE: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Government are aware that the ground water level in Maharashtra particularly in its urban areas has decreased to such an extent that handpumps have become inoperative;

(b) if so, the details thereof; and

(c) whether any schemes have been prepared by Government to maintain the normal level of ground water in various parts of the State?

THE MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES
(SHRI SIS RAM OLA): (a) and (b)
Information is being collected.

(c) The Central Ground Water Board is carrying out experimental recharge studies in Amaravati and Jalgaon districts in collaboration with the State Government under which percolation tanks, recharge shafts and injection wells have been constructed which have shown improvement in water availability and rise in ground water level. The statement government of Maharashtra is also carrying out ground water recharge and conservation measures under its integrated watershed management scheme.

Master Plan for Scientific water Management in Assam

155. SHRI PARAG CHALIHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Brahmaputra Board has formulated any master plans for Scientific Water Management in Assam and other States of the North East Region;

(b) if so, the details and status of each of these master plans; and

(c) the steps taken to update expenditure and to mobilise resources for implementation of these master plans?

THE MINISTER OF STATE OF THE
MINISTRY OF WATER RESOURCES
(SHRI SIS RAM OLA): (a) Yes, Sir.

(b) The Brahmaputra Board has drawn up Master Plan Part-I for the main stem of the Brahmaputra River, Master Plan Part-II for the river Barak and its tributaries and the Master Plan Part-III covering 38 tributaries of the river Brahmaputra and 8 rivers of Tripura. The Master Plan Part-I and Part-II has been approved by the Union Government. Other Master Plans were circulated to different concerned North Eastern States for their views and comments and on the basis of their comments, modifications of Master Plans have been taken up by the Board.

(c) Updating of expenditure has not been taken up as the estimated amounts as derived against various items of the Master Plans are indicative. The exact expenditure to this effect will be worked out at the implementation stage.

MR. CHAIRMAN: the House is adjourned till 11 O'clock tomorrow.

The House then adjourned at thirty-one minutes past eleven of the clock till eleven of the clock on Friday, the 21st November, 1997.